Proposals (St)

36 I also propose to increase the auxiliary duty on points and varnishes from 331|3 per cent to 50 per cent of the effective basic excise duty, which will bring an additional revenue of Rs 180 crores

37 Till recently DMT and caprolactam were being imported at high international prices The indigenous production of DMT has since started while the caprolactam unit is expected to go into production shortly Having regard to the prices at which these products were imported and as a revenue measure I propose to levy a duty for the flist time at the rate of 50 per cent ad valorem on caprolactam and 25 per cent ad valorem on DMT This is expected to yield a revenue of Rs 1240 crores The proposed levies will not result in countervailing duties on the imported caprolactam and DMT

38 The proposals relating to excise duties will lead to a gain in revenue of about Rs 166 crores in a full year of which about Rs 20 crores will accrue to the States and Rs 146 crores to the Centre

Customs Dates

39 The inflationary trends in international prices to which I had referred in my budget speech in February 1974 continue. In these circumstances, I have decided to leave unchanged customs duties proper though additional revenue to the extent of Rs. I crore is expected from countervailing duties consequent on the changes proposed in Central excise duties.

40 Where changes are proposed to be effected by issue of notifications effective from the 1st August, 1974 I shall in due course lay copies of such notifications on the Table of the House

41 Taking Customs and Central Excise duties together and exclusive of States' share the additional revenue accruing to the Centre will be of the order of Rs 147 crores in a full year

or Rs 98 crores approximately for the rest of the current financial year

42 The various tax proposals, both direct and indirect, that I have outlined will yield a reverue of approximately Rs 210 crores in a full year and Rs 123 crores in 1974-75 for the Centre The States will also receive Rs 22 crores approximately in a full year and Rs 13 crores approximately during the current year as a result of these poposals

43 As I stated earlier, the presentation of fresh taxation proposals is not an ordinary event. The economic compulsions of the current situation do not leave us with any really viable alternatives. It is in this perspective I would wish the House to view and to judge these proposals

17 45 hrs

JULY 31, 1974

FINAN(E (NO 2) BILL 1974*

The Minister of FINANCE (SHRI YASHWANTRAO CHAVAN) I beg move for leave to introduce the Finance (No. 2) Bil 1974

MR SPEAKER The quest on is

That leave be granted to intro duce the Finance No (2) Bill, 1974"

The Lok Sabha divided

Ayes

Division No 3]

17 51 hrs

Acnal Singh Shri
Aga Shri Syed Ahmed
Agrawal Shri Shrikrishna
Ahirwar Shri Nathu Ram
Alagesan Shri O V

Arisari Shri Ziaur Rahman
Arvind Netam, Shri
Austin, Dr Henry

^{*}Published in Gazette of India Extraordinary Part II section 2, dated 31 7 74

Fin. (No. 2).

Bill, 1974

Bill, 1974 Awadhesh Chandra Singh, Shri Azad, Shri Bhagwat Jha Babunath Singh, Shri Bajpai, Shri Vidya Dhar Balakrishniah, Shri T. Banerjee, Shrimati Mukul Barman, Shri R. N.

Fine (No. 2)

Berua, Shri Bedabrata Basappa, Shri K. Basumatari, Shri D. Besra, Shri S. C. Bhagat, Shri H. K. L.

Bhatia, Shri Raghunandan Lel Bheeshmadev, Shri M. Bist, Shri Narendra Singh Brahmanandji, Shri Swami Brij Raj Singh-Kotah, Shri Buta Singh, Shri

Chakleshwar Singh, Shri Chandrakar, Shri Chandulat Chaturvedi, Shri Roban Lal Chaudhari, Shri Amarsinh Chaudhary, Shri Nitiraj Singh

Chavan, Shrimati Premalabai Chavan, Shri Yeshwantran Chawla, Shri Amar Nath

Chhotey Lal, Shri Chhutten Lal, Shri

Choudhury, Shri Moinul Haoue

Daga, Shri M. C. Dalbir Singh. Shri Dalip Singh, Shri Darbara Singh Shri Das, Shri Anadi Charan Das. Shri Dharnldhar

Deshmukh, Shri Shivaji Rao S

Dhamankar, Shri Dharia, Shri Mohan Dinesh Singh, Shri Dixit, Shri G. C.

Dixit, Shri Jagdish Chandra

Doda, Shri Hiralal

Dube, Shri J. P. Dumada, Shri L. K.

Dwivedi, Shri Nageshwar

Engti. Shri Biren

Gandhi, Shrimati Indira

Gavit, Shri T. H. Gogoi, Shri Tarun

Gomango, Shri Giridhar

Gopal, Shri K.

Goswami, Shri Dinesh Chandra Gotkhinde Shri Annasaheb

Hansda, Shri Subodh Hanumanthaiya, Shri K Harı Kıshore Singh, Shri

Gowda, Shri Pampan

Hari Singh, Shri Ishaque, Shri A. K. M. Jadeja, Shri D P. Jaguvan Ram, Shri Jamilurrahman, Shri Md. Jevalakshmi, Shrimati V, Jha, Shri Chiranjib Jo-hi, Shrimati Subhaura

Kadam, Shri J. G.

Kadannappalli, Shri Ramachandran

Kader, Shri S A Kailas. Dr.

Kakodkar, Shri Purushottam

Kale, Shri

Kamakshaiah, Shri D. Kamble, Shri T. D. Karan Singh, Dr Kasture, Shri A. S. Kaul, Shrimati Sheila Kavde, Shri B. R. Kedar Nath Singh, Shri Khadilkar, Shri R. K.

Kinder Lal, Shri Kisku, Shri A. K. Kulkarni, Shri Raja Kushok Bakula, Shri

Lakshmikanthamma, Shrimati T.

Laskar, Shri Nihar Lutfal Haque, Shri Mahajan, Shri Vikram Mahajan, Shri Y S Maharaj Singh Shri Majhi Shri Gajadhar Majhi, Shri Kumar Malaviva, Shri K D Mallikariun, Shri Maurya, Shri B P Mishra, Shri Bibhuti Mishra Shri Jagannath Mishia Shri L N Modi Shri Shrikishan Mohan Swarup Shri Mohapatra Shri Shyam Su wer Mohsin Shri F H Muhammed Khuda Buk-h Shii Murthy, Shri B S

27

Negi, Shri Pratap Singh Nimbalkar, Shri Oraon Shri Kartik Oraon Shri Tuna Pahadia Shri Jagannath Pandey, Shri Krishna Chandra Pandey Shri Natsingh Narain

Naik Shri B V

Pandey, Shri R S
Pandey, Shri Sudhakar
Pandey, Shri Tarkeshwar
Pangrahi Shri Chintamani

Panigrahi Shri Chintamani
Pant Shri K C
Paokai Haokip, Shri
Parashar, Prof Narain Chand
Paswan, Shri Ram Bhagat
Patel, Shri Natwarlal
Patel, Shri Prabhudas
Patil, Shri Anantrao
Patil, Shri S B
Patnaik, Shri J. B
Prabodh Chandra Shri

Purty, Shri M S

Qureshi, Shri Mohd Shafi Raghu Ramalah, Shri K Rajdeo Singh, Shri Raju, Shri P V G Ram, Shri Tulmohan Ram Sewak Ch Rem Singh Bhai, Shri Ram Swarup Shri 28

Ramshekhar Prasad Singh, Shri Rao Shrimati B Ridhabar A Rao, Shri J Rameshwar Rao, Shri M S Sanjeevi

Rao Shri P Ankineedu Prasada Rao Shri Pattabhi Rama Rao Dr V K R Varadaraja Rathia, Shri Umed Singh Ray, Shiimati Maya

Reddv Shri M Ram Gopal Reddv Shri P Ganga Reddv Shri P Narasimha

Rohatgi Shrimati Sushila Sidhu Ram Shri Saini Shri Mulki Raj Si ve Shri N K P Simanta Shri S C Sanghi Shri N K Sankata Prasad Dr

Satha Shri Vasant Satish Chandra Shri Satpathy Shri Devendra Sethi Shri Ariun

Shafee, Shri A Shahnawaz Khan, Shri Shambhu Nath, Shri Shankar Daval Smgh, Shri

Shankar Dev Shri Shankaranand, Shri B Sharma, Shri A P Sharma, Dr Shankar Dayal Shastri, Shri Raja Ram

Shastri, Shri Sheopujan

Sher Singh, Prof.

29,

Shinde, Shri Annasaheb P.

Fin. (No. 2)

Bill. 1974

Shivnath Singh, Shri

Siddayya, Shri S. M.

Siddheshwar Prasad, Shri

Singh, Shri Vishwanath Pratap

Sinha, Shri Dharam Bir

Sinha, Shri Nawal Kishore

Sinha, Shri R. K.

Sohan Lal, Shri T.

Subramaniam, Shri C.

Swaran Singh, Shri

Tayvab Hussain, Shri

Tiwary, Shri D. N

Tula Ram, Shri

Unnikrishnan, Shri K. P.

Venkatasubbaiah, Shri P.

Venkatswaniy Shri G

Verma. Shri Balgovind

Vidyalankar, Shri Amarnath

Yadav, Shrı Chandrajit

Yaday, Shri R P

Noes

Bade, Shri R. V

Banerjee, Shri S M.

Bhaura Shri B S.

Chandrappan, Shri C. K.

Chatterice, Shri Somnath

Chaudhuri, Shri Tridib

Chavda, Shri K. S.

Chowhan, Shri Bharat Singh

Dandavate, Prof. Madhu

Deo, Shri P. K.

Durairasu, Shri A.

Gowder, Shri J. Matha

Guha, Shri Samar

Gupta, Shri Indrajit

Hazra, Shri Manoranjan

Horo, Shri N. E.

Jha, Shri Bhogendra

Jharkhande Rai, Shri

Joarder, Shri Dinesh

Joshi, Shri Jagannathrao

Kalingarayar, Shri Mohanrai

Krishnan, Shri E R

Krishnan, Shrimati Parvathi

Madhukar, Shri K. M.

Mavalankar, Shri P. G.

Michra, Shri Shyamnandan

Missa, Shri Janeshwar

Mody, Shri Piloo

Muhammed Sheriff, Shri

Muruganantham, Shri S. A.

Nayak, Shri Baksi

Pajanor, Shu Aravinda Bala

Panda, Shri D K.

Parmar, Shri Bhaljibhai

Patel Kumarı Manıben

Pradhan, Shri Dhan Shah

Ramkanwar, Shri

Ranabahadur Singh, Shri

Reddy, Shri Y. Eswara

Roy Dr Saradish

Sambhali, Shri Ishaque

Sezhiyan, Shri

Sharma, Shri R. R.

Shastri, Shri Ramavatar

Shastri, Shri Shiv Kumar

Singh, Shri D. N.

or, rois souchered Comme. (Amut.) Dill 3:

Sinha, Shri Satyendra Narayan Solanki, Shri Somchand Yadav, Shri G. P. Yadav, Shri Shiv Shanker Prasad

MR SPEAKER: The result* of

the division is:

Ayes: 197; Noes: 50

The motion was adopted.

SHRI YESHWANTRAO CHAVAN: I introduce; of the Bill

17.49 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir. I have to report the following messages received from the Secretary-General of Rajya Sabha: -

> (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Gujarat Appropriation (No. 2) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1974, and transmitted

to the Raiva Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of rule 111 of the of Procedure and Rules Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Essential Commodities (Amendment) Bill, 1974, which has been passed by the Rajya Sabha at its sitting held on the 29th July, 1974."

ESSENTIAL COMMODITIES (AMENDMENT) BILL

AS PASSED B" RAJYA SABHA

SECRETARY-GENERAL: Sir. I lay on the Table of the House the Essential Commodities (Amendment) Bill, 1974, as passed by Rajya Sabha.

17.50 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, August, 1, 1974/Sravana 10, 1896 (Saka).

*The following Members also recorded their votes.

Prasad Mandal and Ram Dayal; AYES: Sarvashri Yamuna

and Sar100 Madhu Limaya NOES: Sarvashri Surendra Mohanty,

Pandev:

†Introduced with the recommendation of the President.